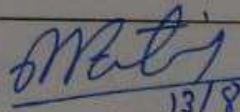


IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 14.08.2020

CIVIL CASES	
I Session	II Session
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
1. OS 330/2013	1. MA 8/2019
2. MA 24/2019	2. MA 24/2018
3. OS 156/2016	3. OS 494/2018
<u>HEARING</u>	<u>HEARING</u>
4. OS 156/2014	4. OS 370/2017
5. OS 146/2017	5. OS 320/2018
6. OS 98/2018	6. OS 274/2011
7. OS 126/2017	7. OS 504/2009
8. OS 1378/2009	8. OS 310/2010
9. OS 578/2018	9. OS 134/2016
<u>EVIDENCE</u>	<u>EVIDENCE</u>
10. OS 376/2018 (ONLY V.C)	10. OS 582/2018 (ONLY V.C)


13/8
Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

1. All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 14-08-2020
MORNING SESSION

SL.NO.	CASE NO.	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.300/2011	Hear	KRM	OMG
2	O.S.60/2013	Arguments	AS	RK
3	O.S.2/2014	Arguments	MS	RDS, VMT
4	O.S.302/2018	P/E	Ramesh	RBM
5	O.S.454/2018	Hear	KNS	HCR
6	O.S.45/2019	P/E	CRV	HMS
7	O.S.144/2019	P/E	VKS	NRN
8	O.S.140/2019	Arguments	JKB	Exparte
9	O.S.9/2020	Hear	AMT	SHG
10	CC 2538/2020	Hear	APP	OMG

AFTERNOON SESSION

1	O.S.172/2004	Arguments	RK	KKM, YMS
2	O.S.350/2006	D/E	VBK	HS, OMG
3	O.S.184/2015	Hear	NMV	BNM
4	O.S.52/2016	Arguments	SR	KNR, RJ
5	O.S.438/2017	P/E	JSD	KKM
6	O.S.322/2017	D/E	DVC	SPS
7	O.S.448/2018	Arguments	NRN	AS
8	O.S.389/2019	P/E	DSJ	MP
9	O.S.222/2020	W/s & Objection	NLS	LS
10	Misc.28/2018	Arguments	JJ	In person

NOTE: Evidence will be recorded through Video Conference only

Chm
13/8/2020
I Addl. CJ & JMFC,
Nelamangala

Note: All the advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka

CIVIL JUDGE AND JMFC, NELAMANGALA
II ADDL. CIVIL JUDGE AND JMFC
LIST OF CASES TAKEN ON BOARD ON 14-08-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl. No.	Case No.		Stage
1.	OS	124/2004	Argument	11.	OS	402/2008	Argument
2	OS	142/2004	Argument	12	OS	347/2016	Argument
3	OS	257/2008	Hearing	13	OS	66/2013	Hearing
4	OS	517/2009	Hearing	14	OS	491/2014	Hearing
5	OS	518/2009	Hearing	15	OS	271/2015	Hearing
6	OS	519/2009	Hearing	16	OS	467/2017	Hearing
7	OS	524/2009	Hearing	17	OS	243/2020	Hearing
8	OS	211/2016	Hearing	18	OS	244/2020	Hearing
9	OS	47/2017	Evidence	19	OS	301/2015	Evidence
10	OS	124/2017	Evidence	20	OS	261/2016	Evidence


 Addl. Civil Judge & J M F C,
 Nelamangala.

13/8/2020

- Note:1. All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.